

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). There are seven retiring rooms (three with three beds in each and four with two beds in each) and one dormitory with ten beds at Patna Junction. Two additional rooms with two beds in each have been sanctioned to meet the additional demands for retiring room accommodation. No complaint has been received regarding refusal of retiring room accommodation to V.I.Ps.

(c) and (d). Every effort is made to ensure supply of standard, properly washed and clean serviceable material in the retiring rooms. New linen, curtains and bed-side carpets have been provided and calling bells and chart showing names of occupants have also been made available in the Retiring Rooms. Toilets are also cleaned regularly and surprise checks are carried out to ensure that they are maintained in sanitary condition. One care-taker and two attendants are provided to look after the retiring rooms as well as their occupants. Inspections are carried out almost daily and the staff taken up for lapses if any.

**Internal functions of Bengal Chamber of Commerce and Industry, Calcutta**

6090. SHRI JHARKHANDE RAI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have any information about internal functions of the Bengal Chamber of Commerce and Industry, Calcutta; if so, the broad features thereof; and

(b) whether Government have any information about the relationship between the Bengal Chamber of Commerce and Industry, Calcutta and Royal Exchange, the Central Commercial Representation Fund, the West Bengal Commercial Representation Fund, the Calcutta Licensed Measures and some other institutions; and if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): (a) and (b). The required information is being collected and will be laid on the table of the House.

भेवजों के मूल्यों के बारे में औद्योगिक लागत तथा मूल्य व्यूरो की सिफारिशें

6091. श्री जगन्नाथ राव जोशी :

श्री अटल बिहारी वाजपेयी :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) भेवजों और ग्रीषधियों के खुदरा मूल्य नियत करने के लिए मानदण्ड निर्धारित करने हेतु नियुक्त औद्योगिक लागत तथा मूल्य व्यूरो की मुख्य सिफारिशें क्या हैं .

(ख) इस पर सरकार की क्या प्रतिक्रिया है और प्रत्येक सिफारिश पर क्या कार्यवाही की जा रही है;

(ग) इस व्यूरो पर कितना खर्च हुआ; और

(घ) व्यूरो ने कुल कितनी सिफारिशें की और कितनी सिफारिशें सरकार ने स्वीकार कर ली हैं ?

पेट्रोलियम और रसायन मंत्रालय में राज्य मंत्री (श्री शाहनवाज खाँ) : (क) में (ख) औद्योगिक लागत तथा मूल्य व्यूरो के चेयरमैन की अध्यक्षता में नियुक्त किये गये कार्यकारी दल की रिपोर्ट पर सरकार विचार कर रही है और इस पर शीघ्र ही कोई निर्णय ले लिये जाने की संभावना है जबतक सरकार द्वारा कोई निर्णय नहीं ले लिया जाता, कार्यकारी दल द्वारा की गई सिफारिशों के बारे में बताना अनहित में नहीं होगा ।

(ग) औद्योगिक लागत तथा मूल्य ब्यूरो एक सरकारी संस्था है जिसमें नियमित कर्मचारी वर्ग है। इस ब्यूरो को भारत सरकार के विभिन्न मंत्रालयों/विभागों द्वारा समय समय पर लागत जांच के संबंध में अनेक अध्ययन करने का कार्य सौंपा जाता है और ब्यूरो किन्हीं विशेष अध्ययनों पर हुये व्यय के बारे में कोई अलग हिसाब-किताब नहीं रखता। तथापि, ब्यूरो के बारे में वर्ष 1970-71, 1971-72 तथा 1972-73 के लिये वज्रट अनुदानों के व्यौरे इस प्रकार थे:—

1970-71	6.96 लाख रुपये
1971-72	12.71 लाख रुपये
1972-73	13.97 लाख रुपये

#### Impact of shortage of raw materials for pharmaceutical industry

6092. SHRI K. MALLANNA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the present critical shortage and spiralling cost of indigenous and imported raw materials, packing materials, services and utilities and policy constraints on expansion of capacity and production would adversely affect the prospects for reaching the targets envisaged for the pharmaceutical industry in the Fifth Five Year Plan;

(b) whether Government are aware that the critical raw material position had been further aggravated by the oil crisis and shortages were already in evidence and the industry had drawn the attention of Government in this regard; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). The oil crisis has adversely affected the availability and prices of raw materials in the world market. The availability of raw materials, both indigenous and imported and packing materials required for the drug industry is however being kept under watch and is also periodically reviewed with the representatives of the industry. Corrective measures, wherever indicated are being taken to the extent possible. Under the Drugs (Prices Control) Order, 1970 the drugs and pharmaceutical units can apply for increases in the prices of drugs on account of increases in the input costs. Such applications are considered by the BICP. The impact of shortages and high costs of raw materials on the targets fixed under the Fifth Five Year Plan will be kept under watch.

#### Closure of Chemicals and Fibres of India Limited for want of raw material

6093. SHRI S. A. MURUGANANTHAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that the Chemicals and Fibres of India Limited has been shut down for want of raw materials, throwing about 900 employees out of employment;

(b) whether Government have allowed them to import raw materials against export; and

(c) if not, the reasons for not giving licence for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) M/s. Chemicals & Fibres of India Ltd. have closed down their polyester fibre unit for want of raw materials. No employee has, however, been retrenched or laid off.